

- (v) Government of India Loan of Rs. 16.00 crore for Working Capital proposed to be released in one installation immediately;
- (vi) Non-Plan assistance for salaries and wages of employees and meeting statutory liabilities to be continued till the formation of Joint Venture.

Funds for expansion capacity of ports

†421. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government is issuing funds to the ports in the country for the expansion of their capacity as per the Ministry's demands;
- (b) if so, the details thereof;
- (c) the percentage and the amount of funds received by the Ministry from the private sector;
- (d) whether the Ministry is receiving majority of the funds from private partnership; and
- (e) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI GK. VASAN): (a) No, Sir. The expansion of capacity in terms of development of terminals, berths etc. in Major Ports in the country is done predominantly on Public Private Partnership (PPP) mode with investments from private sector.

- (b) Does not arise.
- (c) The Ministry receives no funds from the private sector. The funds are invested by private sector in Major Ports for the port sector project on Public Private Partnership (PPP) mode. Out of the 23 Public Private Partnership (PPP) projects with an investment of Rs. 16743.92 crores and capacity of 231.63 MTPA identified for award in the year 2011-12, three projects with estimated cost Rs. 7977.58 crores have been awarded.
- (d) No, Sir.
- (e) Does not arise.

Increasing of capacity of ports

422. SHRI JESUDASU SEELAM: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government proposes to establish new ports on the coastal areas in Andhra Pradesh and Karnataka;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to increase the current capacity of the existing ports?

†Original notice of the question was received in Hindi.

THE MINISTER OF SHIPPING (SHRI GK. VASAN): (a) Yes, Sir.

(b) Technical Committees have been constituted to identify the suitable locations proposed by the State Governments of Andhra Pradesh and Karnataka to set up another port in their States. The details of the Technical Committees are at Statement-I and II. [Refer to the Statement Appended to the Answer to USQ No. 419 (part d)]

(c) During the year 2011-12, 23 Public Private Partnership (PPP) Projects with capacity of 231.63 MTPA have been identified for award to enhance the total port capacity of Major Ports on the completion of the projects.

Expansion of Scheduled Castes lists

423. SHRI ISHWAR SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has received proposal from various State Government for inclusion of more castes in the list of Scheduled Castes;

(b) if so, the details thereof and the action taken by Government to include those castes in the list of SCs; and

(c) by when the castes recommended by the State Government are likely to be included in the list of SCs?

THE MINISTER OF STATE IN THE MINISTRY SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

(b) Proposals for inclusion of 45 communities in the list of Scheduled Castes in relation of States of Bihar, Chhattisgarh, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Orissa, Tripura and Uttarakhand have been received and are being processed.

(c) It is not possible to indicate a definite time limit.

Pradhan Mantri Adarsh Gram Yojana

424. SHRIMATI GUNDU SUDHARANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the aims and objectives of the Pradhan Mantri Adarsh Gram Yojana;

(b) whether it is a fact that there has been a demand to include all villages with 50 per cent population of details in the above scheme;

(c) if so, what action the Ministry has taken on the above request; and

(d) the details of villages identified from Andhra Pradesh under the above scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Objective of the Centrally-sponsored pilot Scheme of 'Pradhan Mantri Adarsh Gram Yojana' is to ensure integrated